

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1482
ANSWERED ON 02.08.2023**

Compensation to students on cancellation of admission

1482 Shri Manas Ranjan Mangaraj:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government has any plans to introduce system of compensation in cases of unforeseen cancellation of admissions in Central Universities; and
- (b) if so, the details thereof, if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) & (b) The University Grants Commission (UGC) has already a policy on refund of fees. According to the extant policy for the academic session 2023-24, a full refund of fees shall be made by the Higher Educational Institutions on account of all cancellations of admission/migrations of students up to 30 September 2023 and with a deduction of not more than Rs. 1,000/- as a processing fee, up to 31 October 2023. For any admission schedule extending/commencing beyond/after 31 October 2023, the provisions contained in the UGC Notification issued in October 2018 on Refund of Fees and Non-Retention of Original Certificates shall apply.
